## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

| C.P. No. or<br>C.A. No. | T.P. No. | Purpose   | Section   | Name of the Parties M/s. / Mr. |
|-------------------------|----------|-----------|-----------|--------------------------------|
| CP(IB) No.              |          | Admission | Rule-6 of | Wipro Enterprises Pvt. Ltd.    |
| 18/BB/ 2017             |          |           | I&B       |                                |

NAME (IN CAPITAL) NO. & PHONE NUMBER

SIGNATURE REPRESENTATION TO WHOM

1. Shiva Skinivason

Petitioner

9980030458

2. SATI. P. John Spot Lann. Adorba h Resports.

Counsel for petitioner is present. Counsel for respondent is also present. He requested time to file objections against the admissibility of the petition.

List it on 27.07.2017.

MEMBER (J)